

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. C.P. 10/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Tropical Landscapes Private Limited
V/s.
Registrar of Companies

Appearance

For Petitioner : Suraj Chauhan

For ROC : Ms. Jyotsna (AROC), Mumbai

SECTION 441 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Advocate Suraj Chauhan appeared on behalf of arguing counsel, Sri. Hitesh Jain, and submits that there is bereavement of close relative of the main counsel. At his request, matter is adjourned to **03.09.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
--Arif--

Sd-

LAKSHMI GURUNG
Member (Judicial)